

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1898
TO BE ANSWERED ON JULY 31, 2025

PMAY-U IN ODISHA

NO.1898. SMT. MALVIKA DEVI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the total number of houses sanctioned, completed and occupied under the Pradhan Mantri Awas Yojana – Urban (PMAY-U), State-wise;**
- (b) the number of projects completed in Odisha including housing units sanctioned for weaker sections in small towns;**
- (c) whether any delays have been reported due to land or fund – related issues in Odisha and if so, the details thereof;**
- (d) the steps taken to fast-track the completion of housing in urban poor clusters; and**
- (e) whether the Government plans to extend the scheme beyond 2026 and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).**

The scheme is demand driven and selection of beneficiaries under various verticals preferred by beneficiaries, formulation of projects and execution are done by States/UTs. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far, including Odisha. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025. The State/UT-wise details of houses sanctioned, grounded, completed and occupied are at Annexure. A total of 2,15,339 houses (including 11,959 houses under PMAY-U 2.0) has been sanctioned under PMAY-U and PMAY-U 2.0 in State of Odisha, out of which 1,85,963 have been grounded and 1,64,880 are completed/delivered to the beneficiaries as on 14.07.2025. No delay due to land and fund related issues have been received by the Ministry from State of Odisha. The Ministry conducts regular review with the States/UTs on the progress of the scheme for ensuring completion of all the sanctioned houses within the stipulated timeframe.

State/UT wise details of houses sanctioned, grounded, completed and occupied under PMAY-U & PMAY-U 2.0

Sr. No.	State/ UT	Details of Houses since inception (Nos)				
		Sanctioned	Grounded	Completed	Occupied	
1	States	Andhra Pradesh	19,47,297	18,26,698	10,78,686	
2		Bihar	4,45,212	2,96,469	1,89,863	
3		Chhattisgarh	2,99,922	2,85,392	2,57,171	
4		Goa	3,146	3,146	3,145	
5		Gujarat	9,93,877	9,72,208	9,41,419	
6		Haryana	1,30,290	90,636	70,522	
7		Himachal Pradesh	12,640	12,640	11,381	
8		Jharkhand	2,43,421	2,10,640	1,59,751	
9		Karnataka	5,84,086	5,08,586	3,94,054	
10		Kerala	1,61,957	1,55,162	1,34,127	
11		Madhya Pradesh	9,66,133	9,45,487	8,68,097	
12		Maharashtra	12,49,047	11,49,437	9,93,361	
13		Odisha	2,15,339	1,85,963	1,64,880	
14		Punjab	1,33,270	1,18,475	97,920	
15		Rajasthan	3,33,815	2,94,639	2,34,698	
16		Tamil Nadu	6,70,425	6,69,514	6,07,051	
17		Telangana	3,61,755	2,35,023	2,23,627	
18		Uttar Pradesh	19,75,035	17,59,770	17,02,317	
19		Uttarakhand	63,605	62,793	42,966	
20		West Bengal	6,15,105	6,05,971	4,65,561	
Sub- total (States) :-		1,14,05,377	1,03,88,649	86,40,597	82,26,016	
21	North East States	Arunachal Pradesh	13,379	8,739	8,068	
22		Assam	1,84,991	1,69,101	1,30,425	
23		Manipur	52,519	49,593	18,397	
24		Meghalaya	4,758	4,083	1,995	
25		Mizoram	39,150	39,101	26,596	
26		Nagaland	31,067	31,060	29,029	
27		Sikkim	299	299	219	
28		Tripura	90,989	88,416	78,061	
Sub- total (N.E. States) :-		4,17,152	3,90,392	2,92,790	2,91,542	
29	Union Territories	A&N Island	376	376	80	
30		Chandigarh	1,256	1,256	1,256	
31		DNH & DD	9,947	9,947	9,450	
32		Delhi	29,976	29,976	29,976	
33		J&K	43,856	42,159	32,091	
34		Ladakh	1,283	991	882	
35		Lakshadweep	-	-	-	
36		Puducherry	16,442	16,050	11,377	
Sub- total (UT) :-		1,03,136	1,00,755	85,112	84,742	
Grand - total :-		119.26 Lakh	112.81 Lakh*	93.61 Lakh*	90.92 Lakh*	

*Includes 4.01 lakh, 3.41 lakh and 4.90 lakh houses grounded for construction, completed and occupied respectively during PMAY-U mission period pertaining to earlier scheme.